

THE FIRST SCHEDULE

(See section 2)

REPEALS

Year	Act No.	Short Title
1	2	3
1850	18	The Judicial Officers Protection Act, 1850.
1855	28	The Usury Laws Repeal Act, 1855.
1857	5	The Oriental Gas Company Act, 1857.
1867	11	The Oriental Gas Company Act, 1867.
1871	4	The Coroners Act, 1871.
1881	16	The Obstruction in Fairways Act, 1881
1885	18	The Land Acquisition (Mines) Act, 1885.
1912	13	The Delhi Laws Act, 1912.
1915	7	The Delhi Laws Act, 1915
1922	22	The Police (Incitement to Disaffection) Act, 1922.
1923	6	The Cantonments (House Accommodation) Act, 1923.
1934	15	The Sugar-cane Act, 1934.
1941	12	The Delhi Restriction of Uses of Land Act, 1941.
1950	74	The Telegraph Wires (Unlawful Possession) Act, 1950.
1965	44	The Metal Corporation of India (Acquisition of Undertaking) Act, 1965.
1974	28	The Coal Mines (Conservation and Development) Act, 1974.
1976	100	The Metal Corporation (Nationalisation and Miscellaneous Provisions) Act, 1976.
1982	71	The Andhra Scientific Company Limited (Acquisition and Transfer of Undertakings) Act, 1982.
1983	17	The Delhi Motor Vehicles Taxation (Amendment) Act, 1983.
1994	13	The Air Corporations (Transfer of Undertakings and Repeal) Act, 1994.
2018	1	The Companies (Amendment) Act, 2017.
2018	8	The Insolvency and Bankruptcy Code (Amendment) Act, 2018.
2018	21	The Requisitioning and Acquisition of Immovable Property (Amendment) Act, 2018.
2018	23	The Homoeopathy Central Council (Amendment) Act, 2018.
2018	26	The Insolvency and Bankruptcy Code (Second Amendment) Act, 2018.
2018	27	The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Act, 2018.

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<b>Year</b>	<b>Act No.</b>	<b>Short Title</b>
<b>1</b>	<b>2</b>	<b>3</b>
2019	6	The Personal Laws (Amendment) Act, 2019.
2019	8	The Special Economic Zones (Amendment) Act, 2019.
2019	11	The Homoeopathy Central Council (Amendment) Act, 2019.
2019	14	The Aadhaar and Other Laws (Amendment) Act, 2019.
2019	24	The Right to Information (Amendment) Act, 2019.
2019	26	The Insolvency and Bankruptcy Code (Amendment) Act, 2019.
2019	36	The Public Premises (Eviction of Unauthorised Occupants) Amendment Act, 2019.
2019	37	The Supreme Court (Number of Judges) Amendment Act, 2019.
2020	19	The Salary, Allowances and Pension of Members of Parliament (Amendment) Act, 2020.

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